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SLP(C)No. 5000 OF 2004

ITEM No.64

Court No. 4

SECTION XVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.5000/2004

(From the judgement and order dated 22/10/2003 in RP 2902/03
of The NATIONAL CONSUMERS DISPUTES REDDRESSAL COMMISSION, NEW DELHI)

HUDA & ANR.

Petitioner (s)

VERSUS

HARSH NAGPAL

Respondent (s)

(With prayer for interim relief)

Date : 31/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)

For Respondent (s)

Mr. Mahabir Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R